

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 1169
TO BE ANSWERED ON 9TH FEBRUARY, 2024**

ASSISTED REPRODUCTIVE TECHNOLOGY

1169 DR. T. SUMATHY (A) THAMIZHACHI THANGAPANDIAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has collected any data on the number of children born through Assisted Reproductive Technology (ART);
- (b) if so, the details of the gender of such children born during the last three years and the current year, State/UT-wise;
- (c) if not, the reasons therefor along with the future plans in this regard;
- (d) the details of the number of In-Vitro Fertilization (IVF) centres inspected during the last three years and the current year by the National Inspection and Monitoring Committee; and
- (e) the details of the types of offences recorded during such inspections?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(PROF. S.P. SINGH BAGHEL)**

(a) to (c) The Assisted Reproductive Technology (Regulation) Act, 2021 has come into force with effect from 25.01.2022. The responsibility for implementation of the Act lies with the States/UTs. The Registrar General of India (RGI) brings out "Statistical Report" which provides data regarding sex ratio at birth for India and bigger States/ UTs. However, the data on the number of children born through Assisted Reproductive Technology (ART) and their sex is not maintained by RGI.

(d) & (e) The Pre-Conception and Pre- Natal Diagnostic Techniques Act (PC-PNDT Act) prescribes a robust implementation and monitoring mechanism at National/State/District levels to ensure strict implementation of the law. During the year 2022, the National Inspection and Monitoring Committee (NIMC) visited one In-Vitro Fertilization (IVF) centre. The offences recorded during the inspection are as follows:

- (i) Conducting IVF camps by the Centre in the Districts without any prior information to the local authority.
- (ii) Irregularities in record maintenance by the centre.
- (iii) Registration Certificate not displayed as public information.
